

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2114

ANSWERED ON:13.03.2008

MAINTENANCE AND WELFARE OF PARENTS AND SENIOR CITIZENS ACT

Dutt Smt. Priya Sunil;Scindia Shri Jyotiraditya Madhavrao

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of social security programmes for the senior citizens launched under Maintenance and Welfare of Parents and Senior Citizens Act, 2007;
- (b) the name of the States which have since given effect to the Maintenance and Welfare of Parents and Senior Citizens Act, 2007;
- (c) the steps taken to give effect to this Act with respect to the Union Territories;and
- (d) the number and percentage of the senior citizens have so far been covered under the protection of this Act?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) to (d) The Ministry has requested all the State Governments for notifying the Act in their respective States at the earliest. Further, the Ministry of Home Affairs has also been requested to take similar action in respect of all Union Territories. Upon notification, the Act comes into force in the respective States/UTs.